

NOTICE

In absence of Hon'ble Chairperson all mentioning of Fresh cases/ urgent listing/ listing of I. A's etc. be made before Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

By the order of Hon'ble Chairperson

-sd/-
Registrar

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI
DAILY CAUSE LIST DATED 25.02.2020 (TUESDAY)

COURT III
10:40 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. V. P. Singh, Member (Technical) and Hon'ble Mr. Alok Srivastava, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 844 of 2019	S. Rajendran, R.P of PRC International Hotels Pvt. Ltd. Vs. S. Mukanchand Bothra (Deceased) & Ors. With	Abhijit S. Roy.	Gagan Bothra-R1
2.	Comp. App (AT) (Ins) No. 1275 of 2019	M. Krishna Bothra & 2 Ors. Vs. Sai Baba Business Solutions Pvt. Ltd. & Anr.	M. Gagan Bothra	
3.	Comp. App. (AT) (Ins) No. 1235 of 2019	E.N. Palanisamy. Vs. Bank of Baroda & Ors.	Anup Kumar	R. Soundara Rajan
4.	Comp. App (AT) (Ins) No. 1273 of 2019	Bijay Pratap Singh Vs. Unimax International & Anr.	Rajesh Kumar	Geetesh Meena-R1 Srishti Badhwar-R2
5.	Comp. App. (AT) (Ins) No. 28 of 2020	Gopal Krishan Bathla Vs. Crown Realtech Pvt. Ltd. & Anr.	Jeetender Gupta	Pankaj Aggarwal-IRP Rajiv Narayan-R2

For Admission (Fresh Cases)

6.	Comp. App. (AT) (Ins) No. 229 of 2020	Anup Dubey Vs. National Agricultural Co-operative Marketing Federation of India Ltd. & Ors.	Anup Sushil Dubey	
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7.	Comp. App. (AT) (Ins) No. 319 of 2020	State of Haryana Vs. Uttam Strips Ltd.	Somakshi Gupta	
8.	Comp. App. (AT) (Ins) No. 323 of 2020	Ashish Prakash Chandra Gandhi Vs. Trau Bros NV & Anr.	Saurabh Kali	
9.	Comp. App. (AT) (Ins) No. 324 of 2020	Rajendra Kumar Tekriwal Vs. Bank of Baroda	Manoj Munshi	
10.	Comp. App. (AT) (Ins) No. 325 of 2020	Raychem RPG Pvt. Ltd. Vs. Anwasha Engineering & Projects Ltd.	Sneha Kumar Kar	
11.	Comp. App. (AT) (Ins) No. 326 of 2020	Tricolite Electrical Industries Ltd. Vs. Wipro Ltd.	Shiv Kumar Suri	
12.	Comp. App. (AT) No. 50 of 2020	Shankar Subramanya Bhat & Anr. Vs. Star Cable Infonet Systems Pvt. Ltd. & Ors.	Vishaka Gupta	
13.	Comp. App. (AT) No. 51 of 2020	Manoj Kumar Jha Vs. Surjeet Singh & Ors.	Amith Krishnan H.	Bhabna Das
14.	Comp. App. (AT) No. 52 of 2020	Sawai Singhai Yash Jain & Anr. Vs. Maharashtra Scooters & Ltd.	Ritesh R. Mahajan	

For Admission (After Notice)

15.	Comp. App. (AT) (Ins) No. 1048- 1049 of 2019	MSC Mediterranean Shipping Company S.A. Vs. C.A. Kannan Tiruvengadam, R.P. of BRG Iron & Steel Company Pvt. Ltd. With	S. Ghosh	Rishav Banerjee- R1 Siddharta Manocha- R2
16.	Comp. App (AT) (Ins) No. 200 of 2020	Assistant Commissioner of Customs Special Disposal Cell (Port), Kolkata Vs. CA Kannan Tiruvengadam, R.P. of BRG Iron and Steel Company Ltd. & Ors.	Bhuvnesh Satia	
17.	Comp. App. (AT) (Ins) No. 834 of 2019	Inderpreet Kaur & Ors. Vs. Real Tech Constructions Pvt. Ltd. With	Vinod Kumar Mahajan	Anurag
18.	Comp. App. (AT) (Ins) No. 835 of 2019	Inderpreet Kaur & Ors. Vs. Meters and Instruments Pvt. Ltd.	Vinod Kumar Mahajan	Anurag
19.	Comp. App. (AT) (Ins) No. 1020 of 2019	Ankit Goyat Vs. Sunita Agarwal & Anr.	Ankur Garg	Vinod Chaurasia- R2

20.	Comp. App. (AT) (Ins) No. 1241 of 2019	Power Chem Plast Ltd. Vs. Batra Plywood Industries Pvt. Ltd.	Ashim Aggarwal	
21.	Comp. App. (AT) (Ins) No. 1360 of 2019	Embee Software Pvt. Ltd. Vs. IDS Next Business Solutions Pvt. Ltd.	Lzafeer Ahmad B.F.	Goutham Shivshankar
22.	Comp. App. (AT) (Ins) No. 1446 of 2019	MB Power (Madhya Pradesh) Ltd. Vs. Savan Godiawala Liquidator of Lanco Infratech Ltd.	Varsha Banerjee	Vaijayant Paliwal
23.	Comp. App. (AT) (Ins) No. 1448 of 2019	Bank of India & Anr. Vs. Coastal Oil Gas Infrastructure Pvt. Ltd.	V. Seshagiri	
24.	Comp. App. (AT) (Ins) No. 1449 of 2019	Pandurang Shinde Vs. Industrial Development Bank of India & Anr.	Ashutosh Thakur	Rituambhaa Garg
25.	Comp. App. (AT) (Ins) No. 1496 of 2019	Durga Prasad Agarwal & Anr. Vs. Limtex Tea & Industries Ltd. & Anr.	Suhita Mukhopadhyay	
26.	Comp. App (AT) (Ins) No. 153 of 2020	R. Venkatakrishnan Vs. L & T Finance Ltd.	Aditya Verma	
27.	Comp. App (AT) (Ins) No. 157 of 2020	Ashok Kriplani, Resolution Professional of Dreamz Infra India Ltd. Vs. Assistant Commissioner, South Sub- Division	Vinod Chaurasia	
28.	Comp. App. (AT) (Ins) No. 165 of 2020	Firefly Creative Studio Pvt. Ltd. Vs. Rockline Entertainment Pvt. Ltd.	Priyadarshi Banarjee	
29.	Comp. App. (AT) (Ins) No. 215 of 2020	Innova Home Buyers Neyveli Association Vs. P dot G Construction Pvt. Ltd & Ors.	Goutham Shivshankar	Atul Sharma
30.	Comp. App. (AT) (Ins) No. 220 of 2020	360 Realtors LLP Vs. G M Infinite Dwelling (India) Pvt. Ltd.	Vibah Mahajan	
31.	Comp. App. (AT) (Ins) No. 232 of 2020	Renu Shukla (partner) Vs. Varun Beverages Ltd.	Satish Kumar	
32.	Comp. App. (AT) (Ins) No. 249 of 2020	E.C. John Vs. Jitender Kumar Jain & Ors.	Ghanshyam Singh	
33.	Comp. App. (AT) No. 39 of 2020	Akhil R Kothakota & Ors. Vs. Tierra Farm Assets Company Pvt. Ltd.	Aditya Verma	

For Hearing (Part Heard)

34.	Comp. App. (AT) No. 09 of 2020	Mohindra Chemicals Pvt. Ltd. Vs. Registrar of Companies & Anr. With	Anshuj Dhingra	Vipul Agarwal
35.	Comp. App. (AT) No. 10 of 2020	Oriental Iron Casting Ltd. Vs. Registrar of Companies & Anr.	Anshuj Dhingra	Vipul Agarwal

02:00 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial), Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 483 of 2019	Dharamveer Singh & Ors. Vs. Vinay Talwar & Ors. With	Shikhar Mittal, Santanu Awasthi	K. Datta Abhishek Anand- RP
2.	Comp. App. (AT) (Ins) No.502 of 2019	Nitin Gupta. Vs. Applied Electro-Magnetics Pvt. Ltd. & Ors.	R.K. Gupta, Mohit Singh	K. Datta Abhishek Anand- R5
3.	Comp. App. (AT) (Ins) No. 752 of 2019	Andal Bonumalla. Vs. Tomato Trading LLP & Ors.	Bommineni Vivekananda	Piyush Bhardwaj
4.	Comp. App (AT) (Ins) No. 1116 of 2019	Indian Oil Corporation Ltd. Vs. Ashish Arjun Kumar Rathi.	Priya Puri	Pawan Bhushan
5.	Comp. App. (AT) (Ins) No. 1196 of 2019	Chitra Deshmukh. Vs. Punjab National Bank & Anr.	Piyush Joshi.	Pankaj Vijeyan-R1 Vipul Mittal-R2
6.	Competition Appeal (AT) No. 18 of 2017	Ujjawal Narain & Anr. Vs. Goel Enclave & Ors.	Anuj Jain	Moti Lal Yadav
7.	Competition. App. (AT) No. 87 of 2018	Pushpa M Vs. CCI & Ors. With	Ravisekhar Nair	Avinash Sharma-R1 Abhijeet Sinha-R2
8.	Competition. App. (AT) No. 88 of 2018	Jainuddin Thanawala Vs. CCI & Ors. With	Ravisekhar Nair	Avinash Sharma-R1 Abhijeet Sinha-R2 Mohit Gouri-R3 Deeksha Manchanda-R4
9.	Competition App. (AT) No. 89 of 2018	Joeb Thanawala Vs. Competition Commission of India & Ors. With	Ravisekhar Nair	Avinash Sharma Abhijeet Sinha-R2

10.	Competition App. (AT) No. 90 of 2018	Geep Industries (India) Pvt. Ltd. Vs. Competition Commission of India & Ors.	Ravisekhar Nair	Avinash Sharma- R1 Abhijeet Sinha-R2
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By Order

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Registrar**